

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 107 /Confdl. /2020  
II-15-2/2005 (Pt. II)

Bilaspur, dated 29 / 01 /2020

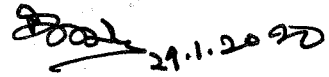
Copy of order/endt. no. 987/403/XXI-B/C.G./2020 dated 29.01.2019 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, District - Raipur forwarded to:-

- (1) Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimal Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E./ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.

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(2)

- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Shri Mukesh Kumar Patre, IV Additional District & Sessions Judge, Raigarh for information and compliance. **He is directed to take charge at his new place of posting on 01.02.2020 in the forenoon positively.**
- (20) District & Sessions Judge, Raigarh for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (21) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bastar (Jagdarpur)/ Bilaspur/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Durg/ Dhamtari/ Janjgir-Champa/ Jashpur/ Koriya (Baikunthpur)/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Mungeli/ Mahasamund/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Criminal/ Civil & Copying/ Central Filing/O/o R.G./M.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrars (Confidential/ Works/ Vigilance and I.&E./ Mediation/ Writ/ Dispatch/ Pay Bill), High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Section Officer/In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

 29.1.2020

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Email

rg.cghc@indiancourts.nic.in

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**GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, NAVA RAIPUR (C.G.)**

**ORDER**

Nava Raipur, dated 29.01.2020

**F. No. /403/XXI-B/C.G./2020.** In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 98/Confdl./2020/II-15-2/2005(Pt.II), Bilaspur, dated 25<sup>th</sup> January, 2020, by withdrawing the services of the following member of Higher Judicial Service specified in column (2) of the Schedule below, appoints him as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date he assumes charge of office, namely:-

| S.No. | Name of Judicial Officer with present place of posting                    | Name of the Court          |
|-------|---|----------------------------|
| (1)   | (2)   | (3)                        |
| 1     | Shri Mukesh Kumar Patre, IV Additional District & Sessions Judge, Raigarh | Judge, Family Court, Balod |

By order and in the name of the  
Governor of Chhattisgarh,

(Naresh Kumar Chandrawanshi)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No. 987 /403/XXI-B/C.G./2020

Nava Raipur, dated 29.01.2020

Copy forwarded to,-

29 JAN 2020

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 98/Confdl./2020/II-15-2/2005(Pt.II), Bilaspur, dated 25<sup>th</sup> January, 2020,
2. Accountant General, Chhattisgarh, Raipur,
3. District & Sessions Judge, Balod,
4. District & Sessions Judge, Raigarh,
5. Shri Mukesh Kumar Patre, IV Additional District & Sessions Judge, Raigarh
6. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,

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7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
8. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, for information and necessary action.
9. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),  
for information and necessary action.

  
29-1-2020

**(Maneesh Kumar Thakur)**  
Additional Secretary  
Government of Chhattisgarh  
✍ Law & Legislative Affairs Department